

ITEM NO.26

COURT NO.13

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No. 2315/2024 in W.P.(C) No. 335/2024

[Arising out of impugned final judgment and order dated 02-08-2024 in W.P.(C) No. No. 335/2024 passed by the Supreme Court of India]

VANSHIKA YADAV

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR OFFICE REPORT FOR DIRECTION)

Date : 02-01-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) By Courts Motion, AOR

For Respondent(s) Mr. Tushar Mehta, Solicitor General
Mr. K Parmeshwar, A.S.G.
Ms. Kanu Agrawal, Adv.
Mr. Uday Khana, Adv.
Mr. Rajat Nair, Adv.
Mr. Mayank Pandey, Adv.
Mr. Madhav Singhal, Adv.
Mr. Amrish Kumar, AOR

Mr. Vardhman Kaushik, AOR
Mr. Vinay Kaushik, Adv.

Ms. Nidhi Jaswal, AOR

Mr. Aaditya Aniruddha Pande, AOR
Mr. Siddharth Dharmadhikari, Adv.
Mr. Sourav Singh, Adv.

Ms. Astha Sharma, AOR
Mr. Simranjeet Singh Rekhi, Adv.
Ms. Shriya Mishra, Adv.

Mr. Akshay Girish Ringe, AOR

Mr. Kartikeya Rastogi, D.A.G.
Ms. Inderdeep Kaur Raina, Adv.

Mr. Sabarish Subramanian, AOR

Mr. Manish Kumar, AOR
Mr. Kartikay Aggarwal, Adv.

Mr. Tushar Mehta, Solicitor General
Ms. Kanu Agrawal, Adv.
Mr. Varun Chugh, Adv.
Mr. Bhuvan Kapoor, Adv.
Mr. Shreekant Neelappa Terdal, AOR

Mr. Kailash Prashad Pandey, AOR
Mr. Hitesh Kumar Sharma, Adv.
Mr. Amit Kumar Chawla, Adv.
Mr. Mahi Pal Singh, Adv.
Mr. Akhileshwar Jha, Adv.
Mr. Varun Varma, Adv.
Mr. Sandeep Singh Dingra, Adv.
Ms. Manisha Chawla, Adv.
Ms. Ritika Raj, Adv.
Ms. Niharika Dewivedi, Adv.
Mr. Ajay Mishra, Adv.
Mr. Saurabh Kumar Solanki, Adv.

Mr. Ashish Pandey, AOR

Ms. Meera Kaura, AOR
Mr. Tejas Patel, Adv.
Ms. Tannushree Bhalla, Adv.

Mr. Jugul Kishor Gupta, AOR
Mr. Raj Narayan Singh, Adv.

Mr. Sagar Pahune Patil, AOR
Mr. Abhinav Raghuvanshi, AOR

M/S. M R Law Associates, AOR
Mr. Abhilash M.r., Adv.
Mr. Sayooj Mohandas, Adv.
Mr. Rajkumar, Adv.
Ms. Sandra Jaison, Adv.
Mr. M.r.law Associates, Adv.

Mr. Ashwin Kumar Nair, AOR

Mr. P. V. Dinesh, Sr. Adv.
Ms. Anna Oommen, Adv.

Ms. Anne Mathew, AOR

Mr. Namit Saxena, AOR
Mr. Divik Mathur, Adv.

Mr. Bijo Mathew Joy, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1. Heard Mr. Tushar Mehta, learned Solicitor General appearing for the Union of India.**
- 2. List the matter in the month of April, 2025.**

(INDU MARWAH)
AR-cum-PS

(NIDHI WASON)
COURT MASTER (NSH)